

Extending Take-over Period of Sick Mills

2333. SHRI BALASAHEB VIKHE PATIL : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government have decided to extend the take-over period of six sick sugar mills and if so, upto what period;

(b) what are the names of such sick sugar mills; and

(c) what are the circumstances under which each of these mills are being taken over ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) Government have decided to extend, by three years, the take-over period of all the eight sugar mills, the managements of which were vested in the Central Government under the provisions of the Sugar Undertakings (Taking Over of Management) Act, 1978.

(b) The names of the eight mills mentioned in part (a) are :

1. The Ajudhia Sugar Mills.
2. The Jijamata Sahkari Sakhar Karkhana Ltd.
3. Shri Keshoraipatan Sahkari Sugar Mills Ltd.
4. The Rai Bahadur Narain Singh Sugar Mills Ltd.
5. The Seksarai Sugar Mills Ltd.
6. The Deoria Sugar Mills Ltd.
7. Shree Sitaram Sugar Co. Ltd.
8. The Cauvery Sugar & Chemicals Ltd.

(c) The mills at S. No. 1 to 5 in part (b) were taken over for having

cane arrears in excess of the prescribed limit and the remaining three for not starting crushing operations by the Appointed Day. The extension of the period of take over is in accordance with the provisions and objectives of the Sugar Undertakings (Taking Over of Management) Act, 1978.

नई पद्धति (1979) योजना के अन्तर्गत पंजीकृत व्यक्ति

2334. श्री जितेन्द्र प्रसाद : क्या निर्माण और आवास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि लगभग एक लाख सत्तर हजार लोगों ने दिल्ली विकास प्राधिकरण की न्यू पैटर्न (1979) योजना के अन्तर्गत स्वयं को पंजीकृत कराया था;

(ख) यदि हां, तो क्या यह भी सच है कि कुछ लोगों ने अपनी बचत की राशि वापिस ले ली है तथा कुछ लोगों ने उसे रोहिणी योजना में पंजीकरण हेतु स्थानान्तरित करा लिया है;

(ग) यदि हां, तो प्रत्येक श्रेणी में पंजीकृत शेष लोगों की संख्या क्या है; और

(घ) उन्हें कब तक मकान मिलने की संभावना है ?

संसदीय कार्य तथा निर्माण और आवास मंत्री (श्री भीष्म नारायण सिंह) : (क) जी, हां ।

(ख) जी, हां ।

(ग) दिल्ली विकास प्राधिकरण ने सूचित किया है कि जिन व्यक्तियों ने अपने पंजीकरण को वापिस ले लिया है, उन्हें निकालने के पश्चात् लगभग 1,68,000